

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

**No: 189**

**Dated: 20.05.2016**

Sh. Sanjay Dhar, District and Sessions Judge, (Selection Grade), presently posted as Principal District and Sessions Judge, Kathua, is hereby placed in the Super Time Scale of the Jammu and Kashmir Higher Judicial Service, i.e. Rs. 70290-1540-76450, with effect from 01.04.2016.

BY ORDER

  
(M. K. Hanjura)  
Registrar General

**No: 6656-73/95**

**Dated: 20.05.2016**

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....for information of His Lordship.
3. Commissioner/Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar,
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
6. Sh. Sanjay Dhar, Principal District & Sessions Judge, Kathua,
7. Chief Accounts Officer, High Court of J&K, Srinagar,  
.....for information & necessary action.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
9. Office file

  
Registrar General